पटना उच्च न्यायालय, पटना
PATNA HIGH COURT, PATNA

TENDER NOTICE

No.- 60/R&A **Dated: 18th August, 2026**

Sealed tender bids are invited from eligible, reputed and experienced agencies (including those in Public Sector) for engagement as Examination Conducting Agency for conducting recruitment examinations for various posts in the establishment of the High Court of Judicature at Patna.

The tender shall be governed by the terms and conditions enumerated in the Request For Proposal (*referred as RFP in short*) uploaded on the Court's website along with this tender notice.

Interested bidders are requested to refer the RFP for important dates, Scope of Work, Eligibility Criteria, Technical Requirement and other terms and conditions governing the tender and selection process.

The bids must be submitted strictly in physical form in accordance with the procedure prescribed in the RFP which should be dropped in the box outside the chambers of the Registrar (Recruitment & Appointment) in the premises of the Patna High Court, Patna.

By order of the Court

Sd/-

Registrar General